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WP-15188-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 25th OF NOVEMBER, 2025

WRIT PETITION No. 15188 of 2025

NEHA DAVE

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Pranay Choubey - Advocate for petitioner.

Shri B.D. Singh - Deputy Advocate General for respondent

No.1/State.

Shri Nikhil Bhatt - Advocate for respondent No.2/MPPSC.

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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioner seeks leave to withdraw the petition.

The Petition, is accordingly, dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

m/-